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Friday, the 16th December, 1977/the 25th Agrahayana, 1899 (Saka)

The House met at eleven of the clock, Mr. Deputy Chairman in the Chair.

## ORAL ANSWERS TO QUESTIONS

## Selection of Telephone Operators in the Delhi Telephones

- •661. SHRI F. M. KHAN: Will the Minister of COMMUNICATIONS be pleased to state;
- (a) whether it is a fact that a test for recruitment of telephone operators in the Delhi Telephones was held in March, 1977:
- (b) whether the candidates who were selected on the basis of the test and were medically examined have been called for training;
- (c) if not, what are the reasons therefor; and
- (d) by when they are likely to be called for training?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) Yes, Sir. The general knowledge-cum-intelli-gence test held in March, 1977.

- (b) Yes, Sir, Two hundred fifty four candidates were selected and have been medically examined. 150 have been called for training and only 120 have responded. 60 of them have already been trained and appointed. The balance 60 are under training in two batches and will be appointed on completion of their training in January and February, 1978.
- (c) Balance 104 on the select list are yet to be called for training. The reason for the delay in their training is that anticipated vacancies for which the recruitment was made have not yet come up.

(d) The balance 104 candidates are likely to be sent for training within the next six months.

SHRI F. M. KHAN: Sir. it is very unfortunate that the certificates of all these candidates, the original certificates, have been kept with the department and these younger people cannot even apply for jobs anywhere else. Whatever number they want to train, they could train them instead of keeping their certificates for the last one year. They are unnecessarily harassed, they do not have any opportunity even to go somewhere else for any other kind of work. Sir, there is also another big rumour going on that the officers have been employing temporary hands in the department; instead of hastening the training process, they take their own relatives for the temporary jobs. I would like to know the number of such people also, if it could be given otherwise later on it could be given. A lot of temporary hands have been kept so that the training is stopped, and the object of the Government to provide employment to these people is not fulfilled because the official side is not co-operating.

SHRI NARHARI PRASAD SUKH-DEO SAI: We have not received such complaints.

MR. DEPUTY CHAIRMAN: The hon. Minister has clearly stated that all of them would be called within the next six months. They should be satisfied.

श्री हर्षदेव मालवीय: मान्यवर, यह जान कर मुझे बड़ी खुशी हुई कि टेलीफोन आप्रेटर रखने में किसी किस्म का टेस्ट लिया जाता है। मगर दिल्ली में टेलीफोन आप्रेटरों को क्या यह भी बताया जाता है कि जब कोई 188, 199, 197 पर फोन करे तो उससे तमीज के साथ बात करनी चाहिए। मान्यवर; दिल्ली में टेलीफोन पर बहुत ही बदतमीजी होती है।

दूसरी बात मैं यह कहना चाहता हूं कि टेलीफोन पर रांग नम्बर बहुत म्राते हैं। म्राज सुबह से ही मेरे घर पर 6-7 रांग नम्बर या चुके हैं। ऐसी टेलीफोन के संबंध में ग्रंघेरगर्दी मची हुई है। पहले तो किसी का नम्बर मिलता नहीं है ग्रीर ग्रगर मिल भी जाता है, तो रांग नम्बर मिलता है। यह जो गड़बड़ी है, यह बहुत ही दु:ख की बात है। किसी भी टेलीफोन वाले से पूछ लीजिए, इतने संसद्-सदस्य बैठे हुए हैं, किसी से पूछ लीजिए, टेलीफोन की बड़ी शिकायत है। ग्रसिस्टेंस का नम्बर मिलाग्रो तो घंटी बजती रहती है, कोई उठाता नहीं है ? तो मेरा निवेदन यह है कि ग्रगर ग्राप ट्रेनिंग वगैरह देते हैं तो थोड़ा-सा उनको यह भी बताइये कि कैसा व्यवहार करना चाहिए । साथ-ही-साथ एक वात भीर में यह कहना चाहता है कि हम घर बैठे रहते हैं, लिखते रहते हैं, काम करते रहते हैं, टेलीफोन की घंटी बजती है, तो हम घंटी सुनने के लिए जाते हैं, तो रांग नम्बर होता है। माननीय मंत्री जी से मैं कहना चाहता हं कि वे इस विषय में सुधार करें तो श्रापकी बड़ी कुपा होगी ।

श्री नरहरी प्रसाद सुखदेव सई : उप-सभापति महोदय, यह 30 साल से आदत खराव हो गई है, उसको हम लोग दूरुस्त कर रहे हैं।

## श्री हर्षदेव मालवीय: मैं समझा नहीं . . . . (Interruptions)

SHRI HARSH DEO MALAVIYA: Will you kindly ask the Minister to repeat? I have not followed what he said.

श्री नरहरी प्रसाद सुखदेव सई : पहले उनको 2 महीने की ट्रेनिंग दी जाती है ग्रीर फिर एक महीने की एडहाक ट्रेनिंग दी जाती है। इसके बाद ही उनको काम में लिया जाता

श्री हर्षदेव मालवीय : कोई फल तो दिखाई नहीं देता ।

SHRIMATI SUSHILA SHANKAR ADIVAREKAR: Sir, I hope some complaints have also reached the hon'ble Minister regarding female

telephone operators who are working there. They cannot get certificates unless and until they entertain the officers concerned. Is this true? If it is so, will the hon'ble Minister do something about this and ask the officers concerned to see that they do not do such things with the girls and harass them? In this way they have to spend money on entertaining these officers.

SHRI NARHARI PRASAD SUKH-DEO SAI: If there are any complaints in this respect they will be looked into. I am afraid we have not received any such complaints which the hon'ble Member made.

SHRI KHURSHED ALAM KHAN: It is free of complaints.

SHRI G. LAKSHMANAN: The Minister replied that at first soma test is being held for selection of telephone operators. I am of the opinion that firstly they are selected based on marks. That is the procedure of training as far as the Tamil Nadu Circle is concerned. May I know, Sir, whether there is any deviation from the procedure which is followed in Tamil Nadu and the procedure which is allowed in Delhi? Is it that at first they are selected based on the basis of marks, and then they are asked to undergo a test, or is there a direct test for the selection of telephone operators?

SHRI BRIJ LAL VERMA: What the hon'ble Member said, is correct.

SHRI KHURSHED ALAM KHAN: May I know from the hon'ble Minister how long this period of thirty years is going to haunt them? Sir, even last time I made a request to the hon'ble Minister to try himself and find out the difficulties about these telephones. I think it is necessary that the telephone user should also get some training regarding the use of telephone directly because we do not get the correct numbers at all. What is the difficulty in getting the correct numbers? Will he enlighten us on this subject?

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SHRI BRIJ LAL VERMA: I know that your complaint is correct but it will take some time because the system is defective. We are correcting it and going on that line.

PROF. S. NURUL HASAN: Sir, the hon'ble Minister is very certain that the habits of thirty years have to be changed. One of the habits of the last thirty years was that the Ministers used to take notice of complaints or letters sent by Members. Apparently, Sir, that tradition is also being given up wherein the Ministers acknowledged letters from Members of Parliament. Sir, wrong billing is continuing. Complaints are made by Members. There is no indication from the Department to see whether they are being looked into, whether they are wrong or right.

SHRI BRIJ LAL VERMA: Sir, we always reply to the Members of Parliament. This is never avoided. If anything comes to my notice I will see to it that it is correctly replied to. It has been the convention and it is also my duty to reply to their letters. And they are replied to

SHRI OM MEHTA: He put the question about wrong billing. Let him reply.

SHRI BRIJ LAL VERMA: May I know, Sir, whether this question arises out of it?

SHRI NARASINGHA PRASAD NANDA: May I know, Sir, whether training is also imparted to operate ghost telephones?

SHRI F. M. KHAN: Sir, about the original certificates of the candidates that are kept with the Department, he has not answered. So, I would like to seek a clarification whether the original certificates will be handed over to those who want them back. I would like to have a specific reply to this.

SHRI BRIJ LAL VERMA: If the candidates want the original certificates, they will be given back to them.

## Commemorative Stamp in Honour of Mahatma Jotiba Phooley

\*662. SHRI DEORAO PATIL:t SHRI S. W. DHABE; SHRIMATI SUSHILA SHANKAR ADIVAREKAR: SHRI BAPURAOJI MAROT-RAOJI DESHMUKH:

Will the Minister of COMMUNICATIONS be pleased to state to refer to the answer to Unstarred Question 335 given in the Rajya Sabha on the 18th November, 1977 and state:

- (a) whether Government have issued a commemorative stamp on the 28th November, 1977 in honour of "Jotirao Phooley" and not in honour of "Mahatma Jotiba Phooley";
- (b) what are the reasons for the omission of 'Mahatma' from before the name and wrong depiction of his name; and
- (c) what remedial steps are proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) A commemorative stamp in honour of Jotirao-Phooley was issued on the 28th November, 1977.

- (b) There is no wrong depiction of his
  - (c) Does not arise.

श्री देवराव पाटील : उपसभापित जी, हम संचार मंत्री का ग्रिमनन्दन करते हैं कि उन्होंने महात्मा जोतीराव फूले की स्मृति में डाक-टिकट जारी किया । हमने जो प्रश्न पूछा था 18-11-1977 को, ग्रातारांकित प्रश्न संख्या 335, उसमें स्पष्ट रूप से कहा था कि महात्मा जोतीराव फूले की स्मृति में टिकट जारी करेंगे या नहीं ग्रीर दस दिन के बाद 28-11-1977 को वह टिकट जारी किया गया ।

tThe question was actually asked on the floor of the House by Shri Deo-rao Patil.